

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/ 577

Date: 09/10/2025

Following candidates who were appointed as System Assistant (Probationer Trainee) vide order no. Estt/HC/2025/264 dated 29.05.2025 with the direction to join their duties upto 13.06.2025. Thereafter, their joining time was extended upto 15.09.2025 vide Estt/HC/2025/449 dated 18.08.2025 but they failed to report for joining their duties upto extended time i.e. 15.09.2025, therefore, appointment of these candidates to the post of System Assistant is hereby cancelled with immediate effect:-

S.N.	Merit No.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Original Cat./ Selected Cat.	Place of Posting
1.	28	Antima Bairwa	25/05/1992	Female	SC / General	RHCB, Jaipur
2.	29	Bhartendu Shrimali	10/10/1995	Male	General/ General	Pali
3.	178	Dungarmal	08/04/2001	Male	SC/ SC	Merta
4.	215	Sanjana Meena	04/04/1998	Female	ST / ST	Jalore

By Order

श्री ३ मिन
9-10-2025
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/ 2923

Date: 09/10/2025

Copy forwarded to the following through e-mail /Whatsapp for information and necessary action:-

1. Registrar(Admn/Exam/Class-I&II/CPC/Rules/Vig/Writs/Judl/ OSD(F&I)/ OSD (Computer) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. District & Sessions Judge, Pali, Merta & Jalore.
4. Confidential Section, Rajasthan High Court, Jodhpur.
5. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
6. Concerned
7. Personal file.

श्री ३ मिन
9-10-2025
REGISTRAR (ADMN.)